

Declaration of Assets and Liabilities

Year **2023-24**

I, Vikash Kuma Prasad, son/daughter/wife of Shri Sheo shankar Prasad,
Aged 34 years, belonging to Bihar legislative assembly secretariat service and
presently working as Assistant Section Officer give herein below the details of the
assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Kusum Kumari	Dependant-1 Name SHEO SHANKAR PRASAD	Dependant-2 Name SMT. ANITA DEVI	Dependant-3 Etc. Name
(i)	Cash	Rs- 20000/-	Rs- 15000/-	Rs- 11000/-	Rs- 10000/-	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI SAVING A/C-Rs60000/-	-	-	-	-
(iii)	Bonds, Debentures and Shares in companies	-	-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	-	-	-	-	-
(v)	Motor Vehicles (details of make, etc.)	-	-	-	-	-
(vi)	Jewellery (give details of weight and value)	120 gm gold	80 gm gold	-	50 GM GOLD	-
(vii)	Other assets, such as values of claims / interests	-	-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

विकास कुमार

	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax	-	-

C. Personal Detail

GPF/CPF/PRAN No. :- 110194057667

Gender :- M (M/F)

Date of Birth :- 3 1 1 2 1 9 8 9 (DD/MM/YYYY)

Class/Group :- B (A/B/C)

Cadre :- BIHAR LEGISLATIVE ASSEMBLY SECRETARIATE SERVICE
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- JEHANABAD

I hereby declare that the above details are true to the best of my knowledge and belief. I also declare that I have undivided ancestral parental property. I am entitled for 1/2 of this property . At present, the property belongs to my parent.

Signature विकास कुमार

Name of Employee: VIKASH KUMAR PRASAD

Place: PATNA

Date: 13.02.2024.

Designation: Assistant section officer
Department: BIHAR LEGISLATIVE ASSEMBLY SECRETARIATE

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.